

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**  
 CP (IB) No. 27/CB/2022

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Grasim Industries Ltd. -Vs- Madhya Bharat Papers Ltd.
Under Section	9 IBC

For Petitioner (s)

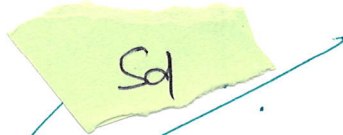
Mr. B. Panigrahi, Adv.  
 Mr. S. Sharma, Adv.

For Respondent (s)

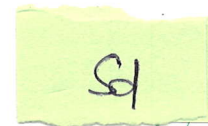
Mr. Rishav Banerjee, Advocate,  
 Mr. Supriyo Gole, Advocate  
 Ms. Madhuja Barman, Advocate

**ORDER**

Ld. Counsel Mr. S. Sharma appears on behalf of the operational creditor i.e., Grasim Industries Ltd. Made his part submissions. Ld. Counsel is not prepared on the aspect of limitation. Seeks short adjournment, accordingly as a last chance matter adjourned to 14.11.2022 for hearing and disposal. Respondent is represented by Ld. Counsel Mr. R. Banerjee, who appears along with Ld. Counsel Ms. M. Barman.



**Satya Ranjan Prasad**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**